

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY

26.06.2020

MORNING SESSION	AFTERNOON SESSION
HEARING 1. Crime 239/2019 NGPS 2. Crime 40/2020 TS Halli PS 3. Crime 140/2019 TS Halli PS 4. Crime 26/2020 NGPS 5. Crime 30/20 SPS 6. Crime 35/20 ANGPS 7. Crime 353/19 HPS 8. CC 1047/20 HPS 9. CC 1027/20 TS Halli PS 10. Crime 40/2020 HPS 11. OS 181/2013 12. OS 303/2017 13. Ex 16/2015 ARGUMENTS 14. OS 13/2012	HEARING 14. OS 140/2020 Byrareddy Vs. Mallika 15. OS 141/2020 Byrareddy Vs. Mallika 16. OS 142/2020 Byrareddy Vs. Mallika 17. OS 143/2020 Byrareddy Vs. Mallika 18. OS 144/2020 Byrareddy Vs. Mallika 19. OS 145/2020 Byrareddy Vs. Mallika 20. OS 146/2020 Channarayappa Vs. Munipapaiah ORDERS 21. OS 247/2018 22. OS 85/2020 23. OS 131/2020 24. OS 132/2020 25. OS 133/2020 26. OS 134/2020 27. OS 135/2020 28. OS 136/2020 29. OS 137/2020 30. OS 138/2020 Cases at Sl.No.14 to 20 and 23 to 30 represented by Sri K.M.Muniraju, Advocate

Hosakote

Dated :- 25.06.2020

Cam 25/06/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

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